

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA No.172 of 2021

**INTHEMATTER OF:**

Poonam Yadav

Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors

Respondent(s)

with

OA No.109/2022

Vivek Kamboj & Anr

Applicant

Versus

Union of India & Ors

Respondent(s)

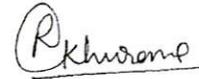
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Filed By:

Date: 13.08.2025

Place: Gurugram



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STATUS REPORT BY WAY OF AFFIDAVIT OF PRADEEP DAHIYA,  
COMMISSIONER, MUNICIPAL CORPORATION OF GURUGRAM

Most Respectfully Showeth:-

I, Pradeep Dahiya, Commissioner, Municipal Corporation of Gurugram, do hereby solemnly affirm and state as under:

1. That in compliance of order dated 15.04.2025, the present report is being submitted to place on record the latest status of progress at Bandhwari site and disposal of waste in compliance of the aforesaid orders. Action taken

*[Handwritten signature]*

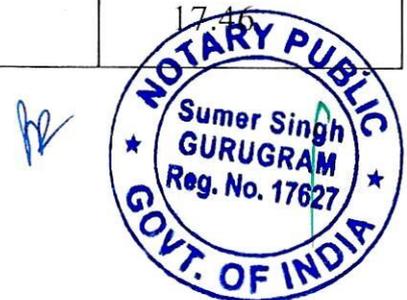


upon on the issues highlighted in the orders of this Hon'ble Tribunal are summarized in the succeeding paragraphs.

2. Status of Legacy Waste: -

(i) The Legacy waste piled up at Bandhwari, Gurugram SLF site has been managed by MCG with help of Bioremediation & Bio-Mining. The fractions obtained after biomining are Bio Soil, RDF, Inert and C&D Waste. The RDF was being sent to cement plants, waste to energy plants and pre-processing units authorized by SPCB. The Bio Soil has been utilized to fill the low lying area and by the farmers to enrich the soil. The detail of fresh waste, legacy waste and its processing at SLF Bandhwari Site from January 2023 onwards is given as under:-

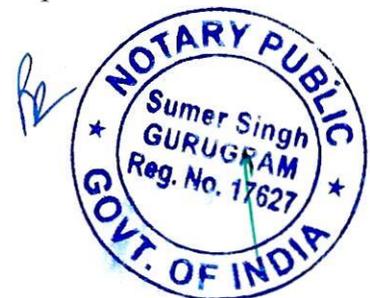
Sr. No	Description	Quantity in Lac MT
1	Total legacy waste assessed in January 2023	30.43
2	Fresh waste received from Jan 2023 to Dec 2023	6.06
3	Fresh waste received from 1 <sup>st</sup> Jan 2024 to 31 <sup>st</sup> December 2024	6.90
4	Fresh waste received from 1 <sup>st</sup> Jan 2025 to 31 <sup>st</sup> July 2025	4.60
<b>Total waste received (A)</b>		<b>47.99</b>
5	Waste Processed from Jan 2023 to Dec 2023	16.50
6	Waste Processed from Jan 2024 to 31 <sup>st</sup> December, 2024	17.46



7	Waste Processed from 1 <sup>st</sup> Jan 2025 to 31 <sup>st</sup> July, 2025	2.31
<b>Total waste processed (B)</b>		<b>36.28</b>
<b>Balance waste to be processed as on 31.07.2025(A-B = C)</b>		<b>11.70</b>

*NOTE : The entire legacy waste assessed in Jan 2023 i.e. 30.43 Lac MT has already been processed. Further, 5.85 Lac MT waste received after Jan 2023 has also been processed. This indicates that a total quantity of 36.28 Lac MT fresh and legacy waste has been processed by MCG since January 2023.*

(ii) The work of processing (Bioremediation and Bio-mining) of legacy waste at Bandhwari was being carried out by two contractors namely M/s Aadharsh Bharat and M/s Greentech Enviro Pvt. Ltd. The works were allotted in February 2025 with 21 days for mobilization and 4 months for operation/processing to complete the work. The stipulated time for completion of work was up to 03.07.2025. However, the actual progress as of 03.07.2025 was Approx. 2,31,315 MT (out of 14 Lakh MT) by both agencies. This was significantly below expected benchmarks, and despite repeated notices, both failed to mobilize sufficient resources and complete the work. The cumulative progress was far short of contractual expectations.



(iii) Municipal Corporation Gurugram, issued several notices to both agency concerning their continued underperformance. Despite this, there was no significant improvement. Therefore, Municipal Corporation, Gurugram imposed maximum penalties up to the extent of 10 % of total contract agreement as per the provision is reproduced as "In case of delay in completion of the contract, liquidated damages (0.5%) half percent of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor with amounting to Rs. 9,01,50,000/- (Rs. 3,22,50,000/- on M/s. Greentech Environ Management Pvt. Ltd. For Phase-V, Rs. 3,21,00,000/- on M/s Aadrash Bharat Enviro Pvt. Ltd. For Phase-VI & Rs. 2,58,00,000/- on M/s. Greentech Environ Management Pvt. Ltd. For Phase-VII) on account of delay in completion of work.

(iv) Further after keeping in the view the failure of agencies to deliver the requisite result Municipal Corporation has terminated the agreement of both agencies vide memo no. EE-SBM/MCG/2025/17359 & EE-SBM/MCG/2025/17357 on dated 14.07.2025 and the same has been black listed for two years for participating in the tenders for minimum period of two years.

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Municipal Corporation, Gurugram already sent the proposal to Worthy/Director Urban Local Bodies, Haryana for balance work of processing (Bio remediation and bio mining) of legacy waste at Bandhwari site with quantum of 14 Lakh MT.

Apart from above it is also submitted that a proposal of daily generated fresh waste processing also sent to Worthy/Director Urban Local Bodies, Haryana for better management of Municipal Solid waste.

#### **Action plan for processing of legacy waste**

Sr. No.	Particulars	Timelines
1	Estimate sent to Head Quarter for approval	14.07.2025
2	Queries raised by DULB, were replied by MCG	01.08.2025
3	Tentative date for approval from Head Quarter	20.08.2025
4	Floating of Tender	25.08.2025
5	Opening of Bid	20.09.2025
6	Technical Evaluation	27.09.2025
7	Claim and Objection	06.10.2025



8	Proposal be sent to Head Quarter	10.10.2025
9	Expected approval from Head Quarter	31.10.2025
10	LOI Issue	03.11.2025
11	Deposits of Bank Guarantee	13.11.2025
12	Signing of Agreement	20.11.2025
13	Work Start	20.01.2026
14	Processing Per Month	80 Thousand to 1 Lacs MT
15	Completion	February – 2028

**Action plan for processing of fresh waste**

Sr. No.	Particulars	Timelines
1	Estimate sent to Head Quarter for approval	16.05.2025
2	Tentative date for approval from Head Quarter	20.08.2025
3	Floating of Tender	25.08.2025



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4	Opening of Bid	20.09.2025
5	Technical Evaluation	27.09.2025
6	Claim and Objection	06.10.2025
7	Proposal sent to Head Quarter	10.10.2025
8	Expected approval from Head Quarter	31.10.2025
9	LOI Issue	03.11.2025
10	Deposits of Bank Guarantee	13.11.2025
11	Signing of Agreement	20.11.2025
12	Work Start	20.02.2026

### 3. Status of Leachate Management:

It is submitted that approximately 200 KLD leachate is generated at Bandhwari dump site which increases during rainy season, depending upon the quantum of rainfall, moisture content and meteorological condition. It is also pertinent to mention here that Shifting of leachate through tankers is being ensured by the Municipal Corporation, Gurugram for treatment at 120 MLD (i.e. 120000 KLD) STP of GMDA at Behrampur, Gurugram. There is no discharge of leachate on the land surrounding Bandhwari SLF in normal days. The samples are being tested on daily basis by GMDA at inlet and outlet of STP and same have also been got tested by ~~IPCC~~ and reports found satisfactory. This quantity of the leachate from ~~Bandhwari~~ is only



0.166 % of total capacity of the STP, which is very less and practically nil, there is no effect on the treatment process of STP. Further, as pointed out by Hon'ble NGT, mechanism of disposal has been strengthened, as GMDA verifies the disposal at STP before release of any payment to the agency operating the tankers. It is relevant to mention here that HDPE lined garland drain has been developed at the periphery of the site to present the flow of leachate outside the site in question. It is further submitted that if in case of heavy rain, water is seepaged outside the site, same is being pumped out through tankers and sent for treatment at above mentioned STP.

4. That during the period January to July 2025, biomining and bioremediation at site has resulted about 2,31,315 MT of Inert, bio-soil, RDF out of which, 56170.11 MT of RDF has been disposed-off to Cement Plants in Rajasthan, MP and Paper Mills in UP and Waste to Energy Plant in Haryana & UP.

Place: Gurugram  
Date: 13.08.2025

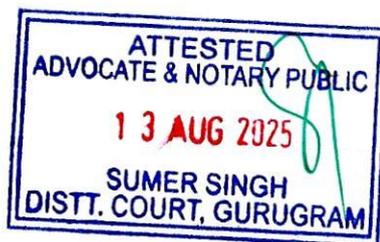


*P. K. Bhatia*  
Commissioner  
Municipal Corporation  
Gurugram

**VERIFICATION:-**

Verified that the contents of above affidavit are true and corrent to the best of my knowledge as derived from official record. No part of its false and nothing material has been concealed herein.

Place: Gurugram  
Date: 13.08.2025



*P. K. Bhatia*  
Commissioner  
Municipal Corporation  
Gurugram